

### बदलु रेलवे स्टेशन

1407. श्री वृद्धि चन्द्र जैन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में जोधपुर-बाड़मेर लाईन पर स्थित बदलु रेलवे स्टेशन पर यात्रियों के प्रतीक्षालय की छत बोहे की शीटों की बनी हुई है;

(ख) क्या यह भी सच है कि उपरोक्त प्रतीक्षालय लोगों के लिये उपयुक्त नहीं है; और

(ग) यदि हां, तो आधुनिक प्रतीक्षालय का निर्माण करने के लिए सरकार क्या उपाय कर रही है और लोगों की आवश्यकता की पूर्ति के लिए कब तक नए प्रतीक्षालय का निर्माण हो जाएगा ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) :

(क) से (ग). उत्तर रेलवे के जोधपुर-बाड़मेर खंड में "बदलु" नाम का कोई स्टेशन नहीं है। संभवतः आशय बैतु रेलवे स्टेशन से है। इस स्टेशन में जस्तेदार लोहे की चादरों की छत वाला एक प्रतीक्षालय है। यह प्रतीक्षालय यात्रियों के उपयोग के लिए उपयुक्त है। प्रतीक्षालय के अतिरिक्त इस स्टेशन पर पत्थर की छत पच्चीकागी के फर्श और सफाई युक्त श्यामन वाला उंचे दर्जे का एक प्रतीक्षालय भी है।

### Service Charges Bills by Thane Municipal Council

1408. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Thane Municipal Council (Maharashtra) has submitted bills for the period from 1st April, 1954 to 31st March 1980 amounting to Rs. 5,75,010.47.

(b) if so, the reasons for not settling the claims of the Thane Municipal Council; and

(c) what steps Government are taking to settle the claim ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes. However the amount as per the bills is Rs. 5,75,010.47 Paise.

(b) The amount due to Thane Municipal Council is Rs. 2,52,028.16 Paise, as the claim preferred by the Municipal Council is on the basis of 75% of the property tax, while the rate actually payable is 33½%. Against this, an amount of Rs. 1,11,155.00 is payable by the Thane Municipal Council to the Central Railway for the services rendered by the Railway and availed of by them.

(c) Action is being taken by the Central Railway to pay Rs. 1,40,873.16 Paise, being the balance amount due, after setting off the dues payable by the Municipal Council to the Railway.

### Issue of National Permits for trucks

1409. SHRI BHIKU RAM JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the issue of national permits for trucks takes unduly long time in the Transport Department of Delhi Administration;

(b) what steps Government propose to take to improve the procedure for issue of a duplicate licence, up-date the record, of exact number of vehicles on road, physical inspection of a vehicle for issuance of fitness certificate; and

(c) what steps are proposed for introducing efficiency in the Delhi Transport Department?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) According to the Delhi Administration, the work of issuance of National Permits has been stayed in view of the Court orders viz: an interim injunction passed by the High Court of Delhi in 1978, and an appeal filed by Delhi Administration against the order of Transport Appellate Tribunal, Delhi in 1980.